NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/159/2017

NAME OF THE PETITIONER(S)

: P P GEORGE KUTTY

NAME OF THE RESPONDENT(S)

: SOUTH INDIAN BANK LTD

UNDER SECTION

: 59

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

3. Marjula Deni, Adr Por ESP X 10 company Secretaines UP, UBC

For Respondent

per fultim

p.p.21181 Jose

ORDER

Representative for the Applicant present. Counsel for the Respondent also present. Counsel for the Respondent is directed to file reply within two weeks. Matter is posted for arguments. Put up on 14.12.2017 at 10.30 A.M.

ghk